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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 36 of 2018 in C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018**

Name of the Company: Bharat P. Raut & Ors.
V/s.
Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	SAURABH N. SOPARKAR	SR. ADV.	RESPONDENT	J. R. Dave
2.	JAIMIN R. DAVE	ADV.	RESPONDENT	
3.	Nachiket A. Dave	ADV	Petitioner	Nachiket
4.	Amita Desai	PCS	-	-

ORDER

Learned Advocate Mr. Nachiket Dave with Learned PCS Ms. Amita Desai present for Applicants. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents in IA 36/2018.

Reply of the Respondents filed.

Valuer filed its report on 25.01.2018.

For hearing of IA 36/2018, list the matter on 07.03.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of February, 2018.